

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1040

ANSWERED ON:25.11.2009

FUNDS FOR POVERTY ALLEVIATION AND REHABILITATION

Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of PLANNING be pleased to state:

(a) Whether the State Government of Bihar has recently sought additional grants for poverty alleviation programmes and rehabilitation of Kosi flood affected people in the State;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) & (b): The Government of Bihar in their revised requirements had sought financial assistance of Rs. 11683.11 crore, in three parts, viz. (i) as per Calamity Relief Fund(CRF) norms (Rs. 3394.43 crore),(ii) as per CRF norms on higher scale(Rs. 4717.73 core), and (iii) assistance required for items not covered under CRF norms(Rs. 3570.95 crore) in the wake of Kosi flood of 2008 .

(c): After following the laid procedure, an amount of Rs. 497.35 crore was approved from National Calamity Contingency Fund subject to the adjustment of 75% balance available in the CRF account of the State for the instant calamity and the cost of charges of deployment of IAF for airdropping of essential supplies, based on actuals. Further, an amount of Rs. 117.21 crore was also approved by the Government of India, over and above the extant norms for providing assistance to the families in dire need of immediate sustenance as well as operation of relief camps for the period over and above the CRF norms. In addition, approximately an amount of Rs. 2273.15 crore for rehabilitation/reconstruction were allocated by various Central Ministries/ Departments, in their respective sectors, to supplement the efforts of the State Government to meet the entire situation effectively.